

DIVISION BENCH
COURT - I

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/37(KB)2016
COMP.APPL/80(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	JAI KUMAR KARNANI & ORS. VS KARANANI FINANCE ENTERPRISE.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For the Petitioner

Mr. D.N. Sharma, Adv.

Ms. Swati Agarwal, Adv.

For Respondent 1-3

Ms. Manju Bhuteria, Adv.

Ms. Urmila Chakraborty, Adv.

Ms. Pritha Basu, Adv.

Mr. Debartha Chakraborty, Adv.

Mr. Saptarshi Kar, Adv.

For Respondent 4-5

Mr. Nirmalya Dasgupta, Adv.

Mr. Anujit Biswas, Adv.

ORDER

1. Learned Counsel for the parties present.
2. Post this matter for consideration on 16.12.2022.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**